

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

**Original Application No. 116 of 2025/EZ**

**(Earlier O.A. No. 205/2025/PB)**

**IN THE MATTER OF**

**Bittu Jayaswal**

**.....Petitioner**

**Versus**

**The State of Bihar & Ors.**

**...Respondents**

**INDEX**

<b>Sl. No.</b>	<b>Annexures</b>	<b>Particulars</b>	<b>Page Nos.</b>
1		<b>Counter Affidavit on behalf of Respondent No. 5 the District Magistrate, West Champaran, Bettiah.</b>	01-11
2	<b><u>Annexure-1 Colly:</u></b>	A copy of Letter No. 839 dated 14/07/2025, issued by the Secretary-Member of the Bihar	12-20

		State Pollution Control Board, Patna, Memo No. 2682/legal, dated 17/07/2025 & service report of Petitioner and Manager of M/s Sugar Mill in Narkatiaganj.	
3	<b><u>Annexure-2:</u></b>	A copy of Letter No. 1106 dated- 22/07/2025, vide which the joint committee has submitted their joint report.	21-28
4	<b><u>Annexure-3 Colly:</u></b>	Photographs and a copy of attendance list.	29-33
5	<b><u>Annexure-4 Colly:</u></b>	Photocopies of Letter No. 157/legal, dated- 24/07/2025 and Letter No. 156/legal, dated- 24.07.2025.	34-37

X



BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA



Original Application No. 116 of 2025/EZ

(Earlier O.A. No. 205/2025/PB)

Bittu Jayaswal .....Petitioner

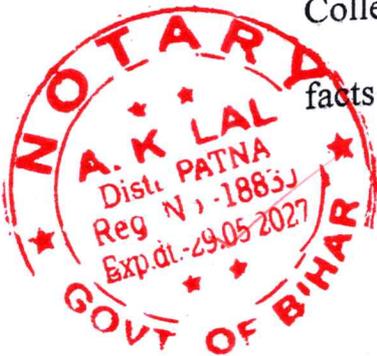
Versus

The State of Bihar & Ors. ...Respondents

COUNTER AFFIDAVIT ON BEHALF OF DISTRICT  
MAGISTRATE, WEST CHAMPARAN, BETTIAH:  
RESPONDENT NO. 01

I, Dharmendra Kumar, aged about 38 years, male, son of Sri Chandrabhushan Singh, resident of Shushila bhushan Niwas, Krishna Nagar School Ke Dakshin, Shivnagar Jakriyapur, Ramkrishna Nagar, Sampatchak, Patna, do hereby solemnly affirm and state as follows:

1. That at present I am posted as District Magistrate-cum-Collector, West Champaran, and as such I am aware of the facts of the present case on the basis of official records

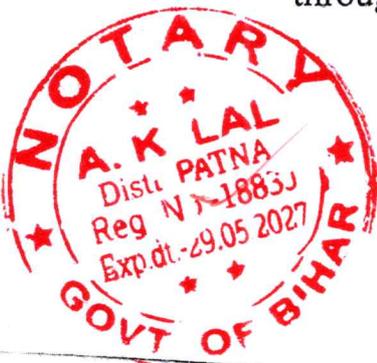


*Dharmendra Kumar  
who is identified by notary...  
affirmed and declared...  
this affidavit apart from this nothing...  
(stamp, seal, etc.) / s / s Sub Rule 4...  
31.07.25*

*Sl. No. 30722 Date 31/7/25*

maintained, that I believe to be true.

2. That the instant matter has been registered on basis of the letter petition sent by one Bittu Jayswal alleging therein that the waste and black ash dust of sugar mill in Narkatiaganj, West Champaran District flies in very large quantities, due to which are outside of his house, alongwith each corner inside the house where the waste and black ash dust of sugar mill fall everywhere and it has become difficult for the people living nearby to live here.
3. That In accordance with the order dated 08/07/2025 (which references the order dated 28/08/2025, issued by the Principal Bench in the previous O.A. No. 205/2025/PB), the Secretary-Member of the Bihar State Pollution Control Board, Patna has authorized Sri S.N. Thakur, Area Officer of Muzaffarpur, to act on behalf of the Board. This authorization was communicated through his Letter No. 839 dated 14/07/2025. Consequently,



the District Magistrate of West Champaran, Bettiah, has scheduled an enquiry for 19/07/2025 at 11:00 AM. Sri Arun Prakash, the Director of Accounts, Administration & Self-Employment at D.R.D.A. West Champaran, Bettiah, has been designated to conduct the enquiry on behalf of the District Administration. Additionally, the Sub-Divisional Officer of Narkataiganj and the Deputy Collector of Land Reform, Narkatiaganj have been instructed to be present during the enquiry. This directive has been communicated to all relevant parties via Memo No. 2682/legal, dated 17/07/2025. Furthermore, it is noted that the date of the enquiry has been duly communicated to both the petitioner and the Manager of M/s Sugar Mill in Narkatiaganj.

A copy of Letter No. 839 dated 14/07/2025, issued by the Secretary-Member of the Bihar State Pollution Control Board, Patna, Memo No. 2682/legal, dated 17/07/2025 & service report of Petitioner and Manager of M/s Sugar Mill in



Narkatiaganj is annexed and marked as  
**Annexure-1 Colly.**

4. That in light of the above-mentioned direction the joint committee inspected the spot on 19/07/2025 in presence of the petitioner and Manager of M/s Sugar Mill in Narkatiaganj and submitted their joint report vide their Letter No. 1106 dated- 22/07/2025.

A copy of Letter No. 1106 dated- 22/07/2025, vide which the joint committee has submitted their joint report is annexed and marked as  
**Annexure-2.**

5. That, the authority concerned has perused joint report. The joint committee has reported that "M/s Magadh Sugar and Energy Limited, located at New Swadeshi Sugar Mills in Narkatiaganj, West Champaran, was founded in 1932. Currently, the unit has a cane crushing capacity of 10,000 tones



daily. Throughout the sugarcane crushing season, the mill produces solid waste including bagasse at 2,800 tons per day, press mud at 315 tons per day, and ash at 84 tons per day, along with industrial effluent amounting to 1,690 kiloliters per day during the sugar production period."

With regards to Source of air pollution and control system, It has been reported by the joint committee that "The facility is equipped with three boilers for steam production, with capacities of 35 TPH for two units and 90 TPH for the other. To manage air pollution, a wet scrubber has been installed alongside a 45-meter tall chimney that is connected to the boiler. An Online Continuous Emission Monitoring System (OCEMS) has been integrated with the chimney, allowing for real-time display of pollutant data on the BSPCB and CPCB portals, which are regularly monitored. The wet scrubber controls flying ash, while the water-containing ash, known as celery, is collected in a tank. The contaminated water from the settling tank is recycled and utilized to produce celery. Wet ash



is combined with press mud to create organic fertilizer in the compost yard using a trolley. Additionally, local residents transport wet ash to the unit to fill the ground floor upon request."

With regards to Sources and Control Systems of Water Pollution, It has been reported by the joint committee that "ETP has been set up for the treatment of industrial waste water, with a capacity of 2300 kiloliters, while STP has been established for the treatment of domestic wastewater, having a capacity of 200 kiloliters. An Online Continuous Effluent Monitoring System (OCEMS) has been implemented to provide real-time information regarding the quality of treated effluent, allowing for continuous display of pollutant data on the BSPCB and CPCB portals, which are monitored on a regular basis. A total of 592 kiloliters of treated effluent is utilized for production processes and irrigation activities within the premises, while the remaining 1098 kiloliters is stored in a concrete lagoon. The treated effluent from lagoon is supplied to



local farmers for irrigation purposes. According to the unit's regulations, the treated effluent is also prohibited from being discharged directly."

After investigating the spot the joint committee has found that "Production activities were observed to be halted in the unit. Typically, cane crossing occurs in the unit from the last week of November until the first week of March. No ash deposits were detected near the ash settling tank. A shed was found under construction for the purpose of storing bagasse. A stockpile of bagasse was located in the open area within the boundary wall. The closed system designed for transporting bagasse from the unit to the storage area, and subsequently back to the boiler for use as fuel, was found to be damaged in several locations. The sewage treatment plant (STP) set up for the treatment of domestic effluent was confirmed to be operational. However, the effluent treatment plant (ETP) was found to be non-operational due to the cessation of production activities. The two cemented lagoons built by the unit were



observed to be filled with treated effluent. No domestic or industrial effluent from the unit was detected being discharged into the nearby Harbora River; however, water samples were collected from both upstream and downstream of the Harbora River. The samples underwent spot testing, revealing a Dissolved Oxygen (DO) content of 7.5 mg in the upstream and 7.2 mg in the downstream, which is conducive to aquatic life." It is most humbly further submitted that the joint committee in their joint report has categorically recommended following points to control water and air pollution: -

- i. The current storage capacity is insufficient to hold the bagasse produced by the unit, therefore, an additional closed shed may be built on the premises.
- ii. The bagasse shed located outside the premises needs to be constructed, and the boundary wall should be 15 feet high, made of bricks or GI sheet.
- iii. Permanent water sprinklers must be installed to ensure regular watering of the bagasse stored within the



- boundary wall.
- iv. The damaged sections of the closed system used for transporting bagasse from the unit to the storage area, as well as from the storage area to the boiler, should be reinforced.
  - v. In populated areas, the gate for lifting bagasse from the east should be relocated to the west.
  - vi. Ash transportation must be conducted in a covered manner and within the designated loading capacity. Additionally, local residents, those collecting the ash should provide necessary instructions to prevent environmental dispersion.
  - vii. During the upcoming sugarcane crushing season, the Board should ensure the inspection of effluent from the ash settling tank, the recycling of treated effluent, the storage of any remaining treated effluent in the permanent lagoon, and the utilization of treated effluent from the STP.



Photographs and a copy of attendance list are annexed and marked as **Annexure-3 colly**.

6. That after receipt of the above-mentioned joint report, vide Letter No.157/legal, dated-24/07/2025, the District Magistrate, West Champaran, Bettiah has directed the Executive Chairmen, New Swadeshi Sugar Mills, Narkatiaganj to submit compliance report after taking appropriate action and further the Sugarcane Commissioner, Sugarcane Industry Department, Bihar has also been requested to directed the concerned sugar mill to take appropriate action In the light of the remedial suggestions given by the joint committee, vide Letter No.156/legal, dated-24.07.2025.

Photocopies of Letter No. 157/legal, dated-24/07/2025 and Letter No. 156/legal, dated-24/07/2025 are annexed and marked as **Annexure-4 Colly**.



7. That I have read the contents of the affidavit and have understood the same.

*Adher to*  
**Identify the Deponent signature/L.I. who has signed in my presence**

*Sharmendra Singh*  
DEPONENT

**VERIFICATION**

Verified at West Champaran, Bettiah on 25<sup>th</sup> day of July, 2025, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.



*Sharmendra Singh*  
DEPONENT

Annexure-A

14 JUL 2025

प० चम्पारण



# बिहार राज्य प्रदूषण नियंत्रण पर्षद

परिवेश भवन, एन.एस.बी.-2, पाटलिपुत्र औद्योगिक क्षेत्र,  
पो०- सदाकत आश्रम, पाटलिपुत्र, पटना-800010

ई-मेल- [msbspbcb-bih@gov.in](mailto:msbspbcb-bih@gov.in) वेबसाईट- <http://bspbcb.bihar.gov.in>

पत्रांक: 839.  
प्रेषक,

पटना, दिनांक: 14.7.25

नीरज नारायण, भा.व.से.  
सदस्य-सचिव।

Most Urgent  
Hon'ble NGT  
Matter

सेवा में,

जिला पदाधिकारी,

पश्चिमी चम्पारण।

E-mail- [dm-bettiah.bih@nic.in](mailto:dm-bettiah.bih@nic.in)

**विषय:** माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता में पंजीकृत O.A. No.- 116/2025/EZ (Earlier No.- 205/2025/PB, Bittu Jayaswal V/S State of Bihar के मामले में दिनांक- 28.05.2025 एवं 08.07.2025 को पारित आदेश का अनुपालन के संबंध में। (आदेश की प्रति संलग्न)

**प्रसंग:** पश्चिमी चम्पारण जिले के नरकटियागंज में चीनी मिल से हो रहे प्रदूषण का मामला।  
महाशय,

उपर्युक्त प्रसंगाधीन विषय के संबंध में सूचित करना है कि विषयांकित मामले में माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली के द्वारा श्री बिट्टू जयसवाल, नरकटियागंज, पश्चिमी चम्पारण, के द्वारा भेजी गई पत्र याचिका पर संज्ञान लेते हुए मूल आवेदन के रूप में पंजीकृत किया गया है।

आवेदक ने बिहार के प० चम्पारण जिले के नरकटियागंज में चीनी मिल के संचालन के संबंध में शिकायत किया है। जिसमें आरोप लगाया गया है कि चीनी मिल के द्वारा पर्यावरण माप-दण्डों का उल्लंघन किया जा रहा है। सूगर मिल से काला राख उड़ने से वायु प्रदूषण हो रही है तथा मिल से निकलने वाली जहरीली पानी हड़बोड़ा नदी में छोड़ जाने से नदी का पानी दूषित हो रहा है।

माननीय अधिकरण के द्वारा दिनांक: 28.05.2025 को सुनवाई के दौरान निम्नलिखित को प्रतिवादी बनाते हुए प्रासंगिक मामले में दो माह के भीतर प्रतिशपथ-पत्र दायर करने का निर्देश दिया गया है:-

- जिला पदाधिकारी, पश्चिमी चम्पारण
- सदस्य-सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद
- मेसर्स चीनी मिल, नरकटियागंज, पश्चिमी चम्पारण

माननीय अधिकरण के द्वारा लगाये गये आरोपों की तथ्यात्मक जांच करने हेतु निम्न सदस्यों की संयुक्त समिति गठित किया है:-

- सदस्य-सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद
- जिला पदाधिकारी, पश्चिमी चम्पारण

माननीय अधिकरण के द्वारा संयुक्त समिति को निदेश दिया गया है कि प्रभावित स्थल का दौरा कर लगाये गये आरोपों की जांच कर तथ्यात्मक प्रतिवेदन प्रतिशपथ-पत्र के माध्यम से दायर करेंगी तथा बिहार राज्य प्रदूषण नियंत्रण पर्षद को समन्वय, अनुपालन एवं प्रतिशपथ-पत्र दाखिल करने हेतु नोडल एंजेसी बनाया गया है।

तत्पश्चात दिनांक 28.05.2025 के आदेश के द्वारा उक्त मूल आवेदन को पूर्वी बेंच, कोलकता के समक्ष विचार करने हेतु स्थानांतरित कर दिया गया है और इसे O.A. No.- 116/2025 के रूप में पंजीकृत किया गया है।

इस संबंध में श्री एस0एन0 ठाकुर, क्षेत्रीय पदाधिकारी, मुजफ्फरपुर (मो0 नं0- 9431348234 और ई-मेल- muzaffarpur.bih@nic.in) को निरीक्षण एवं पर्षद की ओर से समिति का प्रतिनिधित्व करने हेतु नामित किया गया है।

प्रासंगिक मामला को माननीय अधिकरण ने पूर्वी बेंच, कोलकता के समक्ष विचार करने हेतु दिनांक- 01.08.2025 को सूचीबद्ध किया गया है।

कृपया इसे सर्वोच्च प्राथमिकता देंगे।  
अनुलग्नक: यथो0।

विश्वासभाजन

(No. 147/25)  
नीरज नारायण  
सदस्य-सचिव।



सेवा में,

मुख्य सचिव महोदय पटना

विषय:- न्यू स्वदेशी सुगर मिल नरकटियागंज प्रदूषण के सम्बंध में,

महाशय, सविनय निवेदन पूर्वक ही दुःख के साथ कहना चाहता हूं की नरकटियागंज जिला पश्चिमी चंपारण इस चीनी मिल का बकास एवं काला राख का डस्ट बहुत ही पर्याप्त मात्रा में उड़ता है जिससे मेरे घर के बाहर का तो छोड़िए घर के भीतर का ऐसा कोई कोना नहीं है जहां पे चीनी मिल का बकास और काला राख का डस्ट जाता ना हो साथ ही यहां आस पास के लोगो का रहना मुश्किल हो गया है इस चीनी मिल के प्रदूषण से यहां रहने, खाने पीने और अपना जीवन यापन करना बहुत ही मुश्किल हो गया है ये बकास और काला राख का डस्ट इतना अधिक मात्रा में उड़ता है जिससे यहां का स्थिति बहुत ही चिंताजनक है और यह डस्ट बच्चे बूढ़े नौजवान एवं महिलाओं के मुंह और नाक के सहारे शरीर के भीतर जाता हैं और इससे उत्पन्न बहुत ही खतरनाक और विभिन्न तरह के बीमारियों से ग्रसित होते जा रहे हैं यदि समय रहते इसपर अभिलंभ रोक नहीं लगाया गया तो आने वाला समय बहुत ही भयावक स्थिति होगी साथ ही मैं आपको बताना चाहता हूं कि इस शहर के एकमात्र हड़बोड़ा नदी है जिससे माल मवेशी और किसान अपना खेत में पानी पटवन करते हैं लेकिन आपका ध्यान आकर्षित कराते हुए बताना चाहता हूं कि इस चीनी मिल के से निकलने वाली जहरीली पानी को इस नदी में छोड़ा जाता हैं जिससे इस पानी का सेवन करने से माल मवेशियों का मौत हो जाती है और खेत में पानी पटवन से खेत पूरी तरह से नष्ट हो जाती है साथ ही इस चीनी मिल का बकास यार्ड रियाशी स्थान में ही स्थित है इस बकास यार्ड को हड़बोड़ा नदी के उसपर इसी चीनी मिल का खाद प्लांट है उसी के बगल में लेकर जाने का यदि काम होता है और साथ ही यह सभी बिंदु चिंताजनक है

अतः श्री मान जी से

विनम्र निवेदन है कि इस गंभीर मुद्दे पे शीघ्र ही अपने स्तर से जांच कर कड़ी से कड़ी करवाई की जाए

संलग्न

नगर परिषद कार्यपाल पदाधिकारी नरकटियागंज द्वारा जांच रिपो



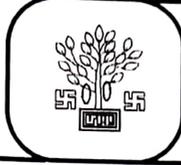
श्यामका विश्वासी  
 विष्णु जयसवाल  
 चीनी मिल रोड नरकटियागंज  
 पंच चम्पारण, बिहार  
 मो- 9534299723

समाहरणालय, पश्चिम चम्पारण, बेतिया

Collectorate: West Champaran, Bettiah  
(जिला विधि शाखा)

ज्ञापांक- 2682/विधि

दिनांक 17/07/2025



फोननं० :- 06254-242534 (कार्यालय)  
:- 06254-232535 (आवास)  
फैक्सनं० :- 06254-242576  
ई-मेल :- legalsectionbettiah@gmail.com  
वेबसाइट :- <http://westchamparan.nic.in>

—: आदेश :-

OA No. 116/2025/EZ (Earlier OA No. 205/2025/PB) में माननीय राष्ट्रीय हरित अधिकरण, Eastern Zone Bench, Kolkata के द्वारा दिनांक- 08.07.2025 को आदेश पारित करते हुए दो सप्ताह में प्रतिशपथ-पत्र दाखिल करने का निर्देश दिया गया है।

इस मामले से संबंधित मूल OA No. 205/2025/PB में माननीय प्रधान बेंच के द्वारा 28.05.2025 को पारित आदेश का कार्यकारी अंश निम्न प्रकार से है -

6. In view of the environmental questions involved in the case, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of officers duly authorized by Member Secretary, Bihar State Pollution Control Board and District Collector/District Magistrate, West Champaran and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The Bihar State Pollution Control Board will be the nodal agency for coordination and compliance.

प्रस्तुत मामले में परिवादी श्री बिट्टू जायसवाल, सुगर मिल रोड, नरकटियागंज के द्वारा नरकटियागंज के चीनी मिल के संचालन के संबंध में शिकायत किया गया है। जिसमें आरोप लगाया गया है कि चीनी मिल के द्वारा पर्यावरण माप-दण्डों का उल्लंघन किया जा रहा है। सुगर मिल से काला राख उड़ने से वायु प्रदूषण हो रही है तथा मिल से निकलने वाली जहरीली पानी हड़बोड़ा नदी में छोड़े जाने से नदी का पानी दूषित हो रहा है।

माननीय राष्ट्रीय हरित अधिकरण के आदेश के अनुपालन में सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद के द्वारा पत्रांक- 839 दिनांक- 14.07.2025 के माध्यम से बिहार राज्य प्रदूषण नियंत्रण पर्वद की ओर जांच हेतु श्री एस.एन. ठाकुर, क्षेत्रीय पदाधिकारी, मुजफ्फरपुर (मो.नं. 9431348234) को प्राधिकृत किया गया है।

प्रस्तुत मामले में जांच हेतु जिला पदाधिकारी, पश्चिम चम्पारण, बेतिया के द्वारा संचिका सं० 01-01/2025 में दिनांक- 16.07.2025 में टिप्पणी के माध्यम से जांच हेतु 19.07.2025 को 11:00 बजे पूर्व में जाँच की तिथि निर्धारित करते हुए अपनी ओर से जांच में भाग लेने हेतु श्री अरूण प्रकाश, निदेशक, लेखा प्रशासन एवं स्व-नियोजन, डी.आर.डी.ए., पश्चिम चम्पारण, बेतिया (मो.नं. 8340378305) को प्राधिकृत किया गया है। साथ ही इनके सहयोग हेतु अनुमंडल पदाधिकारी, नरकटियागंज एवं भूमि सुधार उप समाहर्ता, नरकटियागंज को उपस्थित रहने का निर्देश दिया गया है।

जाँच के दौरान नरकटियागंज चीनी मिल के प्रतिनिधि एवं परिवादी को भी उपस्थित रहने का निर्देश दिया गया है।

अतः उक्त के आलोक में पारित आदेशों की प्रति इस आदेश के साथ संलग्न कर भेजते हुए निदेशानुसार जांच पदाधिकारियों को निदेश दिया जाता है कि निर्धारित तिथि को प्रस्तुत मामले की विस्तृत जांच करते हुए वांछित जाँच प्रतिवेदन सुस्पष्ट मंतव्ययुक्त के साथ उपलब्ध कराने कराएंगे, ताकि अगली निर्धारित तिथि 01.08.2025 के एक सप्ताह पूर्व प्रतिशपथ-पत्र दाखिल करने की कार्रवाई की जा सके। कृपया इसे सर्वोच्च प्राथमिकता देंगे।

अनुलग्नक :- यथोक्त।

  
प्रभारी पदाधिकारी,  
जिला विधि शाखा  
पश्चिम चम्पारण, बेतिया

18  
17/07/25

ज्ञापांक 2682/विधि, दिनांक

- प्रतिलिपि :- श्री बिट्टू जायसवाल, सुगर मिल रोड, नरकटियागंज सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। अनुरोध है कि उक्त निर्धारित तिथि को जाँच के दौरान उपस्थित रहकर जाँच में भाग लेने की कृपा की जाए।
- प्रतिलिपि :- प्रबंधक, मेसर्स चीनी मिल, नरकटियागंज को अनुलग्नक सहित सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। अनुरोध है कि उक्त निर्धारित तिथि को जाँच के दौरान उपस्थित रहकर जाँच में भाग लेने की कृपा की जाए।
- प्रतिलिपि :- श्री अरूण प्रकाश, निदेशक, लेखा प्रशासन एवं स्व-नियोजन, डी.आर.डी.ए., पश्चिम चम्पारण, बेतिया (मो.नं. 8340378305)/अनुमंडल पदाधिकारी, नरकटियागंज/भूमि सुधार उप समाहर्ता, नरकटियागंज को अनुलग्नक सहित सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि :- श्री एस.एन. ठाकुर, क्षेत्रीय पदाधिकारी, मुजफ्फरपुर (मो.नं. 9431348234) को निदेशानुसार सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि :- सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद को उनके पत्रांक- 839 दिनांक- 14.07.2025 के क्रम में निदेशानुसार सूचनार्थ प्रेषित।

*Am*  
17/7/25  
प्रभारी पदाधिकारी,  
जिला विधि शाखा  
पश्चिम चम्पारण, बेतिया  
*RMP*



Translated copy of Annexure-A



**REGISTERED**  
**BIHAR STATE POLLUTION CONTROL BOARD**

**Parivesh Bhawan**

Phone-0612-2261250/2262265, Fax-0612-2261050

E-mail: [mbspcb-bih@gov.in](mailto:mbspcb-bih@gov.in), Website <http://bspcb.bihar.gov.in>

Ref. No.: -839

Patna, dated: -14.07.2025

From,

Neeraj Narayan, (I.F.S)

Member Secretary.

Most Urgent Hon'ble NGT Matter

To,

The District Magistrate,

West Champaran.

[E-mail-dm-bettiah.bih@nic.in](mailto:E-mail-dm-bettiah.bih@nic.in)

**Subject:** Regarding compliance of the order dated 28.05.2025 and 08.07.2025 passed in the case of O.A. No.-116/2025/EZ (Earlier No.- 205/2025/PB, Bittu Jayaswal V/S State of Bihar, registered in Hon'ble National Green Tribunal, Eastern Bench, Kolkata. (Copy of order enclosed)

**Ref:** The issue of pollution caused by the sugar mill in Narkatiaganj of West Champaran district.

**Sir,**

In relation to the above subject matter, it is to inform that in the subject matter, the Hon'ble National Green Tribunal, Principal Bench, Delhi has taken cognizance of the letter petition sent by Shri Bittu Jaiswal, Narkatiaganj, West Champaran and has registered it as an original application.

The applicant has complained about the operation of a sugar mill in Narkatiaganj of P. Champaran district of Bihar. In which it has been alleged that the sugar mill is violating environmental norms. The air is being polluted due to the black ash flying from the sugar mill and the poisonous water coming out of the mill is being released into the Hadboda river, contaminating the river water.

During the hearing on 28.05.2025, the Hon'ble Tribunal has directed to file a counter affidavit in the relevant case within two months by making the following as respondents-

- District Magistrate West Champaran
- Member-Secretary, Bihar State Pollution Control Board
- M/s Sugar Mill, Narkatiaganj, West Champaran

To conduct a factual inquiry into the allegations leveled by the Hon'ble Tribunal, a joint committee of the following members has been constituted:-

- Member-Illustrator Bihar State Pollution Control Board
- District Magistrate, West Champaran

The Joint Committee has been directed by the Hon'ble Tribunal to visit the affected site, investigate the allegations made and file a factual report through affidavit and Bihar State Pollution Control Board has been made the nodal agency for coordination, compliance and filing of counter affidavit.

Subsequently by order dated 28.05.2025 the said original application has been transferred for consideration before the Eastern Bench, Kolkata and the same has been registered as O.A. No.- 116/2025.

**In this regard, Shri S.N. Thakur, Regional Officer, Muzaffarpur (Mobile No.- 9431348234 and E-mail muzaffarpur.bih@nic.in) has been nominated for inspection and representing the Committee on behalf of the Council.**

The relevant matter has been listed by the Hon'ble Tribunal for consideration before Eastern Bench, Kolkata on 01.08.2025.

Please give it top priority. Attachment: As mentioned.

To,

Chief Secretary Patna

Subject: - Regarding New Swadeshi Sugar Mill Narkatiaganj pollution,

Sir,

I want to say with great sorrow and humility that the dust and black ash of this sugar mill in Narkatiaganj district, West Champaran, flies in very large quantity due to which there is no corner outside my house or inside my house where the dust and black ash of sugar mill does not fall. Also, it has become difficult for the people living around here to live here. Due to the pollution of this sugar mill, it has become very difficult to live, eat and earn a living here. This dust and black ash flies in such a large quantity that the situation here is very worrying and this dust enters the body of children, old people, youth and women through their mouth and nose and they are suffering from very dangerous and various types of diseases caused by it. If this is not stopped in time, then the situation will be very dire in the coming time. Also, I want to tell you that this city has the only Hudmoda River, from which cattle and farmers irrigate their fields. But your attention is drawn. I would like to tell you that the toxic water coming out of this sugar mill is released into this river, due to which cattle die after consuming this water and the fields get completely destroyed due to lack of water. Also, the waste yard of this sugar mill is located in Riyashi place itself. If the work of taking this Bakas ward to the Hadboda River is done, there is a fertilizer plant of this sugar mill right next to it, and all these points are worrying.

Therefore, from Mr. Hon'ble

It is a humble request that this serious matter should be investigated at your level and strict action should be taken.

Attached

Investigation report by Municipal Council Executive Officer Narkatiaganj

Yours faithfully

Bittu Jaiswal

Sugar Misrod Narkariaganj

West Champaran, Vighar

Member Secretary

Most Urgent Hon'ble NGT Matter

To,

The District Magistrate, West Champaran.

E-mail-dm-bettiah.bih@nic.in

**Subject:** Regarding compliance of the order dated 28.05.2025 and 08.07.2025 passed in the case of O.A. No.-116/2025/EZ (Earlier No.- 205/2025/PB, Bittu Jayaswal V/S State of Bihar, registered in Hon'ble National Green Tribunal, Eastern Bench, Kolkata. (Copy of order enclosed)

**Ref:** The issue of pollution caused by the sugar mill in Narkatiaganj of West Champaran district.

Sir,

In relation to the above subject matter, it is to inform that in the subject matter, the Hon'ble National Green Tribunal, Principal Bench, Delhi has taken cognizance of the letter petition sent by Shri Bittu Jaiswal, Narkatiaganj, West Champaran and has registered it as an original application.

The applicant has complained about the operation of a sugar mill in Narkatiaganj of P. Champaran district of Bihar. In which it has been alleged that the sugar mill is violating environmental norms. The air is being polluted due to the black ash flying from the sugar mill and the poisonous water coming out of the mill is being released into the Hadboda river, contaminating the river water.

During the hearing on 28.05.2025, the Hon'ble Tribunal has directed to file a counter affidavit in the relevant case within two months by making the following as respondent.

District Magistrate West Champaran  
Member-Secretary, Bihar State Pollution Control Board  
M/s Sugar Mill, Narkatiaganj, West Champaran

## Annexure-B

## जिला ग्रामीण विकास अभिकरण, पश्चिम चम्पारण, बेतिया।

☎ 06254-242508 (कार्यालय) ☎ 9431818358 ✉ ddc-bettiah-bih@nic.in

पत्रांक...1106...दिनांक...22/7/25

प्रेषक,

निदेशक,  
लेखा प्रशासन एवं स्वनियोजन,  
जिला ग्रामीण विकास अभिकरण,  
पश्चिम चम्पारण, बेतिया।

सेवा में,

प्रभारी पदाधिकारी,  
जिला विधि शाखा,  
पश्चिम चम्पारण, बेतिया।

विषय :-

माननीय राष्ट्रीय हरित अधिकरण **Eastern Zone Bench, Kolkata** द्वारा पारित आदेश के आलोक की गई जाँच का प्रतिवेदन प्रेषण।

प्रसंग:-

कार्यालय आदेश संसूचित ज्ञापांक 2682/विधि, दिनांक - 17.07.2025

महाशय,

उपर्युक्त प्रासंगिक विषयक शिकायत कर्ता श्री बिट्टू जयसवाल चीनी मिल रोड नरकटियागंज, पश्चिम चम्पारण के समक्ष अधोहस्ताक्षरी एवं अनुमंडल पदाधिकारी, नरकटियागंज, भूमि सुधार उप समाहर्ता, नरकटियागंज एवं श्री सम्पूर्णा नन्द ठाकुर क्षेत्रीय पदाधिकारी, मुजफ्फरपुर (सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद पटना द्वारा प्राधिकृत) द्वारा में 0 मगध सुगर एण्ड ईनर्जी ली0, इकाई- न्यू स्वदेशी सुगर मिल्स नरकटियागंज, पश्चिम चम्पारण की जाँच दिनांक 19.07.2025 को संयुक्त रूप से की गई, का जाँच प्रतिवेदन फोटो ग्राफ सहित पत्र के साथ संलग्न कर अग्रेतर कार्रवाई हेतु भेजी जा रही है।  
अनुलग्नक :- यथोक्त।



निदेशक,  
लेखा प्रशासन एवं स्वनियोजन,  
जिला ग्रामीण विकास अभिकरण,  
पश्चिम चम्पारण, बेतिया।

## निरीक्षण प्रतिवेदन

श्री बिट्टू जायसवाल, चीनी मील रोड नरकटियागंज, पश्चिमी चम्पारण, बिहार के द्वारा मेसर्स मगध सुगर एण्ड इनर्जी लिमिटेड, इकाई- न्यू स्वदेशी सुगर मिल्स, नरकटियागंज, पश्चिमी चम्पारण, बिहार के विरुद्ध किये गये शिकायत के आलोक में माननीय राष्ट्रीय हरित अधिकरण, पूर्वी जोन बेंच कोलकत्ता द्वारा Original Application No.116/2025/EZ (Earlier O.A No. 205/2025/PB) में दिनांक: 08.07.2025 को पारित आदेश अनुसार गठित दल द्वारा शिकायत स्थल का संयुक्त निरीक्षण दिनांक: 19.07.2025 को किया गया है। निरीक्षण समय उपस्थित पदाधिकारीगण, इकाई के प्रतिनिधि एवं शिकायतकर्ता की सूची निम्नवत् है:-

1. श्री अरुण प्रकाश, निदेशक, लेखा प्रशासन एवं स्व-नियोजन, डी.आर.डी.ए., पश्चिमी चम्पारण (जिला पदाधिकारी पश्चिमी चम्पारण के द्वारा प्राधिकृत)।
2. श्री सूर्य प्रकाश गुप्ता, अनुमंडल पदाधिकारी, नरकटियागंज एवं
3. श्री चन्द्रशेखर कुमारण, भूमि सुधार उप समाहर्ता, नरकटियागंज (सहयोगार्थ)।
4. श्री सम्पूर्णानन्द ठाकुर, क्षेत्रीय पदाधिकारी, मुजफ्फरपुर (सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद, पटना द्वारा प्राधिकृत)।
5. श्री रविन्द्र कुमार तिवारी, कार्यपालक अध्यक्ष, मेसर्स मगध सुगर एण्ड इनर्जी लिमिटेड, इकाई- न्यू स्वदेशी सुगर मिल्स, नरकटियागंज, पश्चिमी चम्पारण।
6. श्री पवन कुमार राव, सहायक पर्यावरण प्रबंधक (इकाई के प्रतिनिधि)।
7. श्री बिट्टू जायसवाल (शिकायतकर्ता), चीनी मील रोड नरकटियागंज (उपस्थिति पंजी संलग्न)।

मेसर्स मगध सुगर एण्ड इनर्जी लिमिटेड, इकाई- न्यू स्वदेशी सुगर मिल्स, नरकटियागंज, पश्चिमी चम्पारण की स्थापना वर्ष 1932 में की गयी है। इकाई का वर्तमान में केन क्रसिंग क्षमता 10,000 टन प्रतिदिन है। मील से गन्ना पेराई सत्र के समय चीनी उत्पादन करने के क्रम में ठोस अपशिष्ट यथा: बगास- 2800 टन प्रतिदिन, प्रेस मड-315 टन प्रतिदिन एवं राख- 84 टन प्रतिदिन तथा औद्योगिक वहिस्राव 1690 किलोलीटर प्रतिदिन जनित होता है।

### वायु प्रदूषण का स्रोत एवं नियंत्रण व्यवस्था:-

इकाई के पास स्टीम जेनरेशन के लिए तीन ब्यॉलर है, जिसकी क्षमता क्रमशः 35 TPH - 2 No. & 90 TPH है। वायु प्रदूषण नियंत्रण के लिए ब्यॉलर से जुड़े 45 मीटर ऊँची चिमनी के साथ वेट स्क्रबर लगाया गया है। चिमनी के साथ Online Continuous Emission Monitoring System (OCEMS) लगाया गया है, जिसके माध्यम से BSPCB एवं CPCB के पोर्टल पर निरंतर प्रदूषक तत्व का डाटा Display होता है, जिसकी सतत निगरानी की जाती है। वेट स्क्रबर के माध्यम से उड़नेवाले राख को नियंत्रित कर सलरी (जल युक्त राख) को टैंक में जमा किया जाता है। सेटलिंग टैंक से निकलने वाला प्रदूषित जल को पुनः चक्रण कर सलरी बनाने में उपयोग किया जाता है। गीला राख को ट्रॉली द्वारा कम्पोस्ट यार्ड में जैविक खाद बनाने के लिए प्रेस मड के साथ उपयोग किया जाता है। स्थानीय लोगों द्वारा इकाई से अनुरोध कर गीला राख को निचली भूमि को भरने के लिए भी ले जाया जाता है।

### जल प्रदूषण का स्रोत एवं नियंत्रण व्यवस्था:-

औद्योगिक वहिस्राव के उपचार हेतु ETP लगाया गया है, जिसकी क्षमता 2300 किलोलीटर है एवं घरेलू वहिस्राव के उपचार हेतु लगाये गये STP की क्षमता 200 किलोलीटर है। उपचारित वहिस्राव की गुणवत्ता की जानकारी हेतु Online Continuous Effluent Monitoring System (OCEMS) लगाया गया है, जिसके माध्यम से BSPCB एवं CPCB के पोर्टल पर निरंतर प्रदूषक तत्व का डाटा Display होता है, जिसकी सतत निगरानी की जाती है। 592 किलोलीटर उपचारित वहिस्राव का उपयोग अपने उत्पादन प्रक्रिया एवं परिसर के अंदर सिंचाई कार्य के लिए किया जाता है तथा शेष 1098 किलोलीटर उपचारित वहिस्राव को प्रक्का लैगून में एकत्र किया जाता है। स्थानीय किसानों

2

\*

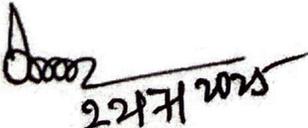
के अनुरोध पर पक्का लैगून से उपचारित वहिस्राव को सिंचाई कार्य के लिए दिया जाता है। सहमति शर्त अनुसार इकाई को उपचारित वहिस्राव का भी सीधे निस्सारण नहीं किया जाना है।

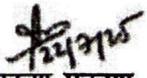
निरीक्षण क्रम में पाये गये तथ्य:-

1. इकाई में उत्पादन कार्य बंद पाया गया। सामान्यतः इकाई में केन क्रसिंग नवम्बर माह के अंतिम सप्ताह से मार्च माह के प्रथम सप्ताह तक किया जाता है।
2. राख सेटलिंग टैंक के पास राख का भंडार नहीं पाया गया।
3. बगास का भंडारण के लिए शेड का निर्माण करते हुए पाया गया।
4. चाहर दिवारी के अंदर खुले में बगास का भंडार पाया गया।
5. इकाई से बगास को भंडारण क्षेत्र में लाने एवं भंडारण क्षेत्र से ब्यॉलर में ईंधन के रूप में पुनः वापस करने वाले बंद सिस्टम को कहीं-कहीं क्षतिग्रस्त पाया गया।
6. घरेलू वहिस्राव का उपचार हेतु स्थापित STP संचालित पाया गया।
7. उत्पादन कार्य बंद रहने के कारण ETP का संचालन बंद पाया गया।
8. इकाई द्वारा निर्मित दो पक्का लैगून में उपचारित वहिस्राव, ¼ भाग में भरा पाया गया।
9. इकाई से किसी भी प्रकार का वहिस्राव (घरेलू/औद्योगिक) पास के हरबोरा नदी में निस्सारित होते हुए नहीं पाया गया, तथापि हरबोरा नदी के अप स्ट्रीम एवं डाउन स्ट्रीम से जल का नमूना संग्रहण किया गया है। नमूना का स्पॉट टेस्ट किया गया, जिसमें डी.ओ. की मात्रा अप स्ट्रीम में 7.5 मिलीग्राम एवं डाउन स्ट्रीम में 7.2 मिलीग्राम पाया गया है, जो जलीय जीव के लिए उपयुक्त है।

निरीक्षण के उपरांत जल/वायु प्रदूषण नियंत्रण हेतु संयुक्त समिति द्वारा की गयी अनुशंसा:-

1. इकाई से जनित बगास के अनुरूप भंडारण क्षमता अपर्याप्त है, इसलिए परिसर के अंदर एक अन्य बंद शेड का निर्माण किया जाय।
  2. परिसर के बाहर उपलब्ध बगास शेड का निर्माण एवं चाहर दिवारी की ऊँचाई 15 फीट ईट/जी.आई.सीट से किया जाय।
  3. चाहर दिवारी के अंदर भंडारित बगास के ऊपर नियमित रूप से जल छिड़काव के लिए स्थायी वाटर स्प्रिंकलर की व्यवस्था किया जाय।
  4. इकाई परिसर से भंडारण क्षेत्र में बगास को लाने, एवं भंडारण क्षेत्र से ब्यॉलर के लिए बगास वापस ले जाने वाले बंद सिस्टम के क्षतिग्रस्त भाग को सुदृढ़ किया जाय।
  5. आवादी वाले क्षेत्र यथा: पुरब दिशा से बगास का उठाव करने वाले गेट के बदले पश्चिम दिशा से किया जाय।
  6. राख का परिवहन ढक कर तथा लोडिंग क्षमता के अधीन किया जाय। साथ ही क्षेत्र में स्थानीय लोगों द्वारा राख का उठाव करने वाले को आवश्यक निर्देश दिया जाय, जिससे वातावरण में राख नहीं फैल पाये।
  7. आगामी गन्ना पेराई सत्र के समय ऐश सेटलिंग टैंक से निकलने वाले वहिस्राव, उपचारित वहिस्राव का पुनः चक्रण, शेष उपचारित वहिस्राव को पक्का लैगून में किये जा रहे भंडारण तथा STP से उपचारित वहिस्राव का उपयोग संबंधी जॉच पर्षद द्वारा सुनिश्चित की जाय।
- अनु०:- निरीक्षण समय लिये गये फोटोग्राफ एवं उपस्थिति सूची।

  
22/11/2015  
(सम्पूर्णानन्द ठाकुर)  
क्षेत्रीय पदाधिकारी  
मुजफ्फरपुर।

  
अरुण प्रकाश  
निदेशक, डी.आर.डी.ए.  
पश्चिमी चम्पारण।

**Translated copy of Annexure-2**

**District Rural Development Agency, West Champaran, Bettiah.**

064-24250 Office

ddc-bettiah-bih@nic.in

Letter no.-1106 dated 27/7/25

From,

Director,  
Accounting Administration and Self-employment,  
Districts Rural Development Agency,  
West Champaran, Bettiah.

To,

In-charge Officer,  
District Legal Branch,  
West Champaran, Bettiah.

Subject-Submission of report of the investigation conducted in the light of the order passed by the Hon'ble National Green Tribunal Eastern Zone Bench, Kolkata.

Ref:- Office Order Communiqué 2682/Law, dated 17.07.2025

Sir,

Before the complainant Shri Bittu Jaiswal Sugar Mill Road Narkatiaganj, West Champaran undersigned and Sub-Division Officer, Narkatiaganj, Land Reforms Deputy Collector, Narkatiaganj and Shri Sampurna Nanda Thakur Regional Officer Muzaffarpur (Member Secretary, Bihar State Pollution Control Council Patna) Magadha Sugar & Energy Law, Unit New Swadeshi Sugar Mills Narkatiyaganj West Champaran was jointly inspected on The investigation report is being attached with the letter with photograph and sent for further action. Annexes as stated.

Director,  
Accounts Administration and Self-  
Employment, District Rural  
Development Agency, West  
Champaran, Bettiah.

### **Inspection Report**

Complaint made against Shri Bittu Jaiswal, Sugar Mill Road Narkiataganj, East chapmaparan, and M/s Magadh Sugar Energy Limited, Unit Swadeshi Sugar Mills, Narkatiaganj Bihar, National Green Eastern Bench Kolkata, as per the order passed on 08.07.2025 Original Application No. 116/2025/EZ (Earlier O.A. No. 205/2025/8) Joint inspection of complaint site has been done on 19.07.2025 by the team constituted. List of officers present at the time of inspection, representative of the unit and complainant is as follows:-

1. Shri Arun Prakash, Director, Accounts Administration and Self-Employment, DRDA West Champaran (Authorized by District Officer West Champaran).
2. Shri Surya Prakash Gupta, Sub-Divisional Officer, Narkatiaganj and
3. Shri Chandrasekhar Kumaran, Land Reforms, Deputy Collector, Narkatiaganj (for cooperation).
4. Shri Sampurnanand Thakur, Regional Officer, Muzaffarpur (Authorized by Member Secretary, Bihar State Pollution Control Board, Patna).
5. Shri Ravindra Kumar Tiwari, Executive Chairman, M/s Magadh Sugar & Energy Ltd, Unit- New Swadeshi Sugar Mills, Narkatiaganj, West Champaran.
6. Mr. Pawan Kumar Rao, Assistant Environment Manager (Unit Representative).
7. Shri Bittu Jaiswal (complainant), Sugar Mill Road, Narkatiaganj (attendance register attached).

M/s Magadh Sugar and Energy Limited, Unit- New Swadeshi Sugar Mills, Narkatiaganj, West Champaran was established in the year 1932. The present cane crushing capacity of the unit is 10,000 tonnes per day. During the sugarcane crushing season, the mill generates solid waste such as bagasse- 2800 tonnes per day, press mud-315 tonnes per day and ash 84 tonnes per day and industrial effluent of 1690 kilolitres per day while producing sugar.

### **Sources and Control Systems of Air Pollution:-**

The unit has three boilers for steam generation, having capacity of 35 TPH - 2 No. & 90 TPH respectively. For air pollution control, wet screed has been installed with 45 meter high chimney connected to the boiler. Online Continuous Emission Monitoring System (OCEMS) has been installed with the chimney, through which the data of pollutants is continuously displayed on the portal of BSPCB and CPCB, which is monitored regularly. Fly ash is controlled through wet screed and sarili (watered ash) is collected in the tank. Polluted water coming out of the settling tank is recycled and used to make sarili. Wet ash is used with press mud to make organic manure in the compost yard by trolley. Wet ash is also taken to the unit by local people to fill the low land by request.

### **Sources and Control Systems of Water Pollution:-**

ETP has been installed for the treatment of industrial effluent, which has a capacity of 2300 kilolitres and STP has been installed for the treatment of domestic effluent, which has a capacity of 200 kilolitres. Online Continuous Effluent Monitoring System (OCEMS) has been installed to provide information about the quality of treated effluent, through which the data of pollutants is continuously displayed on the portal of BSPCB and CPCB, which is monitored regularly. 592 kilolitres of treated effluent is used for its production process and irrigation work inside the premises and the remaining 1098 kilolitres of treated effluent is collected in Pakka Lagoon. Local farmers on request of the unit, treated effluent from the Pakka Lagoon is given for irrigation purposes. As per the consent condition, the unit is also not supposed to directly discharge the treated effluent.

### **Facts found during inspection-**

1. Production work was found to be closed in the unit. Generally, cane cutting is done in the unit from the last week of November to the first week of March.
2. No ash deposit was found near the ash settling tank.
3. Found constructing a shed for storing bangas.
4. A stock of bagasse was found lying in the open inside the boundary wall.
5. The closed system for bringing bagasse from the unit to the storage area and returning it from the storage area to the boiler as fuel was found damaged at some places.

6. The STP established for treatment of domestic effluent was found operational.
7. ETP operation was found to be closed due to stoppage of production work.
8. The two cemented lagoons constructed by the unit were found filled with % treated effluent.
9. No effluent (domestic industrial) from the unit was found to be discharged into the nearby Harbora river, however water samples were collected from upstream and downstream of Harbora river. The samples were spot tested and DO content was found to be 7.5 mg in upstream and 7.2 mg in downstream, which is suitable for aquatic life.

**Recommendations made by the Joint Committee for water/air pollution control after inspection:-**

1. The storage capacity is inadequate to accommodate the bagasse generated from the unit, hence another closed shed may be constructed within the premises.
2. The bagasse shed available outside the premises should be constructed and the height of boundary wall should be 15 feet using bricks/GI sheet.
3. Permanent water sprinklers should be arranged for regular sprinkling of water on the bagasse stored inside the boundary wall.
4. The damaged part of the closed system for bringing bagasse from the unit premises to the storage area and for taking back the bagasse from the storage area to the boiler should be strengthened.
5. In inhabited areas, instead of the gate for lifting bagasse from east direction, it should be done from the west direction.
6. Transportation of ash should be done in a covered manner and within the loading capacity. Also, necessary instructions should be given to the local people in the area who lift the ash, so that the ash does not spread in the environment.
7. During the next sugarcane crushing season, the inspection of the effluent coming out of the ash settling tank, recycling of treated effluent, storage of the remaining treated effluent in the permanent lagoon and use of treated effluent from STP should be ensured by the Board. Annexure: Photographs and attendance list taken at the time of inspection.

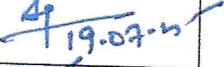
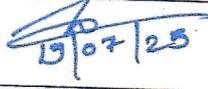
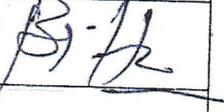
Arun Prakash,  
Director, DRDA West  
Champaran.

(Sampurnanand Thakur)  
Regional Officer, Muzaffarpur.

## Annexure-C

दिनांक 19-07-2025

माननीय राष्ट्रीय हरित अधिकरण के आदेशानुसार मेसर्स मगध सुगर एण्ड एनर्जी लिमिटेड, इकाई न्यू स्वदेशी सुगर मिल्स, नरकटियागंज का दिनांक 19.07.2025 को निरीक्षण के क्रम में उपस्थित पदाधिकारीगण एवं अन्य की सूची :-

क्रमांक	नाम	पदनाम	मो० नं०	हस्ताक्षर
1.	Arun Prakash	Director Doda w. Champaran, Bihar	9031071705	
2.	समूहार्थ ठाकुर	क्षेत्रीय पदाधिकारी विद्युत प्रविणता	9431348234	 19/7/2025
3.	R. K. Tewari	Ex. President Narkatsapur.	7705802609	
4.	Surya Prakash Gupta	SDM Narkatiaganj	9473191298	 19.07.25
5.	CHANDRA SHEKHAR KUMARAN	DCLR Narkatiaganj	9031672372	 19/07/25
6.	Pawan Kumar Rao	AGM Environment MSEL, Narkatiaganj	7991587008	 19/7/25
7.	Bijju Choudhary	विद्युत प्रविणता	9534299723	
8.				
9.				
10.				



**Gps Camera**  
 Narkatiaganj, Tirhut Division, Bihar  
 Narkatiaganj, Bihar, India  
 Lat: 27.1133 Long: 84.4590  
 19/07/2025 , 01:55:31 pm  
 Note: Clicked by Gps Camera



**Gps Camera**  
 Narkatiaganj, Tirhut Division, Bihar  
 4F55+X5Q, Narkatiaganj, Bihar 845455, India  
 Lat: 27.1099 Long: 84.4572  
 19/07/2025 , 02:13:59 pm  
 Note: Clicked by Gps Camera



**Gps Camera**  
 Narkatiaganj, Tirhut Division, Bihar  
 Narkatiaganj, Bihar, India  
 Lat: 27.1141 Long: 84.4590  
 19/07/2025 , 02:04:15 pm  
 Note: Clicked by Gps Camera

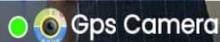


 Gps Camera  
 Narkatiaganj, Tirhut Division, Bihar  
 4F76+X44, Narkatiaganj, Bihar 845455, India  
 Lat: 27.1158 Long: 84.4598  
 19/07/2025, 03:23:06 pm  
 Note: Clicked by Gps Camera



 Gps Camera  
 Dhumnagar, Tirhut Division, Bihar  
 4F43+9R6 Harbora Bridge, Ramnagar -  
 Narkatiaganj Rd, Dhumnagar, Bihar 845307,  
 India  
 Lat: 27.1092 Long: 84.4545  
 19/07/2025, 03:42:06 pm  
 Note: Clicked by Gps Camera



 Gps Camera  
 Narkatiaganj, Tirhut Division, Bihar  
 Narkatiaganj, Bihar, India  
 Lat: 27.1133 Long: 84.4590  
 19/07/2025, 02:00:56 pm  
 Note: Clicked by Gps Camera

 Gps Camera  
 Narkatiaganj, Tirhut Division, Bihar  
 Narkatiaganj, Bihar, India  
 Lat: 27.1133 Long: 84.4590  
 19/07/2025, 02:00:56 pm  
 Note: Clicked by Gps Camera

 Gps Camera  
 Narkatiaganj, Tirhut Division, Bihar  
 Narkatiaganj, Bihar, India  
 Lat: 27.1158 Long: 84.4598  
 19/07/2025, 03:23:06 pm  
 Note: Clicked by Gps Camera

 Gps Camera  
 Dhumnagar, Tirhut Division, Bihar  
 Dhumnagar, Bihar, India  
 Lat: 27.1092 Long: 84.4545  
 19/07/2025, 03:42:06 pm  
 Note: Clicked by Gps Camera



dh Su &  
rgy Lim,ed  
मगध सुगर &  
एनजी लिमिटेड  
Google

Gps Camera  
Narkatiaganj, Tirhut Division, Bihar  
4F76+JW7, Narkatiaganj, Bihar 845455, India  
Lat: 27.1150 Long: 84.4629  
19/07/2025 , 01:36:53 pm  
Note: Clicked by Gps Camera



dh Su &  
rgy Lim,ed  
मगध सुगर &  
एनजी लिमिटेड  
Google

Gps Camera  
Narkatiaganj, Tirhut Division, Bihar  
4F76+JW7, Narkatiaganj, Bihar 845455, India  
Lat: 27.1146 Long: 84.4629  
19/07/2025 , 01:34:56 pm  
Note: Clicked by Gps Camera



dh Su &  
rgy Lim,ed  
मगध सुगर &  
एनजी लिमिटेड  
Google

Gps Camera  
Narkatiaganj, Tirhut Division, Bihar  
4F76+JW7, Narkatiaganj, Bihar 845455, India  
Lat: 27.1150 Long: 84.4628  
19/07/2025 , 01:36:02 pm  
Note: Clicked by Gps Camera



## समाहरणालय, पश्चिम चम्पारण, बेतिया

Collectorate: West Champaran, Bettiah

(जिला विधि शाखा)

पत्रांक- 156/विधि

फोननं० :- 06254-242534 (कार्यालय)

:- 06254-232535 (आवास)

फैक्सनं० :- 06254-242576

ई-मेल :- legalsectionbettiah@gmail.com

वेबसाईट :- http://westchamparan.nic.in

दिनांक 21/2/2025



प्रेषक,

धर्मेन्द्र कुमार, भा.प्र.से.  
जिला पदाधिकारी,  
पश्चिम चम्पारण (बेतिया)

सेवा में,

ईखायुक्त,  
गन्ना उद्योग विभाग,  
बिहार, पटना।

**विषय :-** माननीय राष्ट्रीय हरित अधिकरण के आदेश के अनुपालन में संयुक्त जाँच दल के निरीक्षण के दौरान पाई गई त्रुटियों के निराकरण के संबंध में।

**प्रसंग :-** निदेशक, लेखा प्रशासन एवं स्व-नियोजन, जिला ग्रामीण विकास अभिकरण, पश्चिम चम्पारण, बेतिया के पत्रांक- 1106 दिनांक- 22.07.2025।

महाशय,

उपर्युक्त विषयक कहना है कि परिवादी श्री बिट्टू जायसवाल, सुगर मिल रोड, नरकटियागंज के द्वारा नरकटियागंज के चीनी मिल के संचालन के संबंध में माननीय राष्ट्रीय हरित अधिकरण के समक्ष शिकायत पत्र दाखिल करते हुए आरोप लगाया गया है कि चीनी मिल के द्वारा पर्यावरण माप-दण्डों का उल्लंघन किया जा रहा है। सुगर मिल से काला राख उड़ने से वायु प्रदूषण हो रही है तथा मिल से निकलने वाली जहरीली पानी हड़बोड़ा नदी में छोड़े जाने से नदी का पानी दूषित हो रहा है।

उक्त के आलोक में माननीय राष्ट्रीय हरित अधिकरण, इस्टर्न जोन बेंच, कोलकाता द्वारा OA No. 116/2025/EZ (Earlier OA No. 205/2025/PB) में दिनांक- 08.07.2025 को पारित आदेश के अनुपालन में बिहार राज्य प्रदूषण नियंत्रण पर्सद, बिहार, पटना एवं अधोहस्ताक्षरी द्वारा नामित पदाधिकारी द्वय द्वारा परिवादी के परिवाद में उद्धरित बिन्दुओं की जाँच दिनांक- 19.07.2025 को की गई, जिस दौरान न्यू स्वदेशी सुगर मिल्स, नरकटियागंज के कार्यकारी अध्यक्ष स्वयं भी उपस्थित थे।

जाँच दल के द्वारा जाँचोपरांत प्रासंगिक पत्र के माध्यम से मंतव्ययुक्त प्रतिवेदन समर्पित करते हुए अपने प्रतिवेदन में जल/वायु प्रदूषण नियंत्रण हेतु निम्नांकित सुझाव दिए गए हैं -

1. इकाई से जनित बगास के अनुरूप भंडारण क्षमता अपर्याप्त है, इसलिए परिसर के अंदर एक अन्य बंद शेड का निर्माण किया जाय।
2. परिसर के बाहर उपलब्ध बगास शेड का निर्माण एवं चाहर दिवारी की ऊँचाई 15 फीट ईट/जी.आई.सीट से किया जाय।
3. चाहर दिवारी के अंदर भंडारित बगास के ऊपर नियमित रूप से जल छिड़काव के लिए स्थायी वाटर स्प्रिकलर की व्यवस्था किया जाय।
4. इकाई परिसर से भंडारण क्षेत्र में बगास को लाने, एवं भंडारण क्षेत्र से ब्याॅलर के लिए बगास वापस ले जाने वाले बंद सिस्टम के क्षतिग्रस्त भाग को सुदृढ़ किया जाय।
5. आवादी वाले क्षेत्र यथा: पुरब दिशा से बगास का उठाव करने वाले गेट के बदले पश्चिम दिशा से किया जाय।
6. राख का परिवहन ढक कर तथा लोडिंग क्षमता के अधीन किया जाय। साथ ही क्षेत्र में स्थानीय लोगों द्वारा राख का उठाव करने वाले को आवश्यक निर्देश दिया जाय, जिससे वातावरण में राख नहीं फैल पाये।
7. आगामी गन्ना पेराई सत्र के समय ऐश सेटलिंग टैंक से निकलने वाले वहिस्राव, उपचारित

वहिस्राव का पुनः चक्रण, शेष उपचारित वहिस्राव को पक्का लैगून म कय जा रह भडार  
तथा STP से उपचारित वहिस्राव का उपयोग संबंधी जाँच पर्वद द्वारा सुनिश्चित की जाय।  
अतः जाँच प्रतिवेदन की प्रति इस पत्र के साथ संलग्न कर भेजते हुए अनुरोध है कि दिए गए उक्त  
सुझाव के आलोक में समुचित कार्रवाई करने हेतु अपने स्तर से भी संबंधित चीनी मिल को अनुपालन हेतु निदेशित  
करने की कृपा की जाए।  
अनुलग्नक :- जाँच प्रतिवेदन की प्रति।

विश्वासभाजन  
जिला पदाधिकारी,  
पश्चिम चम्पारण, बेतिया

Translated copy of Annexure-4

From,

Dharmendra Kumar,  
IAS District Officer,  
West Champaran (Bettiah)

To,

Executive Chairman,  
M/s Magadh Sugar & Energy Limited Unit,  
New Swadeshi Sugar Mills, Narkatiaganj.

**Subject:-**Regarding rectification of deficiencies found during inspection by the Joint Investigation Team in compliance with the order of Hon'ble National Green Tribunal.

**Ref:-**Director, Accounts Administration and Self-Employment, District Rural Development Agency, West Champaran, Bettiah letter no.- 1106 dated- 22.07.2025.

Sir,

Regarding the above, it is to be said that in compliance with the order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata on 08.07.2025 in OA. No. 116/2025/EZ (Earlier OA No. 205/2025/PB), the points mentioned in the complaint of the complainant were investigated by the Joint Investigation Team on 19.07.2025. During which you yourself were also present. After the investigation, a report containing opinions has been submitted through the relevant letter.

In the light of the deficiencies found during the inspection by the investigation team, the following suggestions have been made in its report for water/air pollution control -

1. The storage capacity is insufficient to accommodate the bagasse generated from the unit. Hence another closed shed should be constructed within the premises.
2. The bagasse shed available outside the premises should be constructed and the height of boundary wall should be 15 feet using brick/GI sheet.

3. Permanent water sprinklers should be arranged for regular sprinkling of water on the bagasse stored inside the boundary wall.
4. Bringing bagasse from unit premises to storage area and from storage area to boiler The damaged part of the closed return system should be strengthened.
5. In populated areas, instead of the gate for lifting bagasse from the east, the gate should be from the west side.
6. Transportation of ash should be done in a covered manner and within the loading capacity. Also, necessary instructions should be given to the people collecting the ash by the local people in the area so that the ash does not spread in the environment.
7. During the next sugarcane crushing season, the inspection of the effluent coming out of the ash settling tank, recycling of treated effluent, storage of the remaining treated effluent in the permanent lagoon and use of treated effluent from STP should be ensured by the Board.

Therefore, a copy of the investigation report is being sent along with this letter with the direction that in the light of the above suggestion, appropriate action may be taken and compliance report may be provided.